

plan to be implemented by the urban local bodies and private sector participation in providing basic services such as water supply, solid waste management, parks and garden, public conveniences, roads and flyovers; and

(c) the other steps Government proposes to take in improving the housing shortage?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) A Technical Group on Estimation of Urban Housing Shortage was constituted by the Central Government. The Group estimated a housing shortage of 24.71 million dwelling units at the end of the Tenth Five Year Plan. The Technical Group has estimated the total Housing shortage during the entire Eleventh Five Year Plan as 26.53 million dwelling units.

(b) The Government has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to assist cities and towns in taking up housing and infrastructural facilities for the urban poor in 63 cities in the country under the Basic Services to the Urban Poor (BSUP) Programme. Other cities/towns are covered under Integrated Housing and Slum Development Programme (IHSDP). Both BSUP and IHSDP are under implementation since December, 2005. On completion of the Mission period of seven years, it is expected that all urban poor will be able to have access to a basic level of urban services. Provision of basic services to urban poor including security of tenure at affordable prices, improved housing, water supply, sanitation and ensuring delivery of other already existing universal services of the Government for education, health and social security is a mandatory reform under BSUP and IHSDP schemes. Public Private Partnership is also a recognized optional reform under these schemes.

(c) Apart from schemes of BSUP and IHSDP under JNNURM, an amount of Rs. 30 crores has been allocated in the budget for 2007-08 for an interest subsidy scheme for provision of housing to the Economically Weaker Sections (EWS)/Low Income Group (LIG) of the society.

Proposal under JNNURM for Orissa

1856. SHRI BHAGIRATHI MAJHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether her Ministry has sanctioned any proposal under the components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for Orissa;

(b) if so, the number of projects that have been sanctioned and the total value of each project under the same; and

(c) if not, the reasons for not sanctioning any proposal for such an economically backward State like Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Yes, Sir. The details of projects approved under Basic Services to the Urban Poor (BSUP) component of JNNURM are enclosed as statement. (See below/

(c) DOW'S not arise in view of (a) and (b) above,

statement

Details of Projects approved under BSUP component at JNNURM

JNNURM—Basic Service to the Urban Poor (Sub-Mission II)

Total Project Approved				(Rs. in crores)								
SI No	Name of the State/AJT	Number of Mission Cthes	Number of Projects Approved	Total Project Cost Approved	Total No of new Dwelling Units Approved (In-situ)	Total No. of DU's approved under (Relocation)	Total No. of DU's approved for up-gradation	Total No. of levelling Units Approved (In-situ+ Relocation-t-Upgradation)	Total Central State Share Approved	Total State Share Approved	Ist Install-ment (25% of Central Share)	Total Released by M/o Finance
1.	Orissa	Puri	BSUP Scheme for Mattitota & Mishranolia Sahi Slums at Puri Orissa.	1.74	60	0	0	60	1.27	0.48	0.32	0.00
2.	Orissa	Bhubaneswar	BSUP Scheme for Nayapalli Sabarsahi Slum at Bhubaneswar	1.92	73	0	0	73	1.35	0.56	0.34	0.00
TOTAL:		2	2	3.66	133	0	0	133	2.62	1.04	0.66	0.00